

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI



C.P No. 77/(MAH)/2014
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES: Mr. Girish Huddar
V/s.
M/s. Shri Vajjanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Vidhyadhar Shinde	Advocate. for respondent petitioner no-1 & 2	
2	G. Ananth Pannasetharaman	Adv. for R. 2	

Order

CP No. 77/397-398/CLB/MB/MAH/2014

On the application moved by the Petitioner to withdraw the CP, for
there is no objection from the Respondents side, this Bench hereby
dismisses the Company Petition as withdrawn.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)